## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE. COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO.3580 TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2017

#### **AGRICULTURAL LAND**

3580. SHRI HARIOM SINGH RATHORE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the quantum of agriculture land for cultivation of crops in the year 1991 in various States and Union Territories of the country along with number of population during that period;
- (b) the names of States and the quantum of land of which land use was changed after the year 1991 in the country;
- (c) the quantum of land out of agricultural land which was changed to commercial and residential land along with the details; and
- (d) the quantum of land encroached and the number from which encroachment was removed along with details?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE किष एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

- (a): As per report on Land Use Statistics and Census of India, the details of State/UTs-wise area under Agricultural Land / Cultivable Land and State/UTs-wise number of population in the country in 1991 are at **Annexure-I.**
- (b): While there is shift in agricultural land for non-agricultural purposes, the details of agricultural land put to non-agricultural uses are not maintained separately. However, as per report on Land Use Statistics for 2014-15 (latest available), the State-wise details of area under non-agricultural uses in the country during 1991 and 2014-15 are at **Annexure-II**.
- (c) & (d): As per Seventh Schedule of Constitution of India, land comes under the purview of State Governments and, therefore, it is for the State Governments to take suitable steps to check diversion of agricultural land for non-agricultural purposes. However, under the National Policy for Farmers 2007 (NPF -2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non-agricultural development activities, including industrial and construction activities. National Rehabilitation and Resettlement Policy 2007 (NRRP-2007) has also recommended that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. Acquisition of irrigated, multi-cropped agricultural land for non-agricultural uses may be kept to the minimum and avoided, to the extent possible. Further, Ministry of Rural Development is implementing an Integrated Watershed Management Programme (IWMP) for development of rainfed/ degraded areas. The IWMP has been converted to the Watershed Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from the financial year 2015-16.

Further, since land comes under the purview of State Governments, the information on quantum of land encroached and encroachment removed is not maintained.

## Annexure referred in reply to part (a) of Lok Sabha Unstarred Q. No. 3580 due for reply on 08.08.2017

Details of State/UTs-wise Agricultural Land and population in the country

| States/UTs                | Agricultural Land/Cultivable land in 1991-92 (Thousand Hectares) | Population in 1991 (In thousand) |
|---------------------------|--|----------------------------------|
| Andhra Pradesh            | 15903  | 66508                            |
| Arunachal Pradesh         | 267  | 865                              |
| Assam                     | 3228   | 22414                            |
| Bihar                     | 11110  | 86374                            |
| Goa                       | 221  | 1170                             |
| Gujarat                   | 12360  | 41310                            |
| Haryana                   | 3811   | 16464                            |
| Himachal Pradesh          | 805  | 5171                             |
| Jammu & Kashmir           | 1049   | 7719                             |
| Karnataka                 | 12886  | 44977                            |
| Kerala                    | 2446   | 29099                            |
| Madhya Pradesh            | 22812  | 66181                            |
| Maharashtra               | 21686  | 78937                            |
| Manipur                   | 164  | 1837                             |
| Meghalaya                 | 1078   | 1775                             |
| Mizoram                   | 583  | 690                              |
| Nagaland                  | 649  | 1210                             |
| Orissa                    | 8085   | 31660                            |
| Punjab                    | 4364   | 20282                            |
| Rajasthan                 | 25704  | 44006                            |
| Sikkim                    | 114  | 406                              |
| Tamil Nadu                | 8389   | 55859                            |
| Tripura                   | 310  | 2757                             |
| Uttar Pradesh             | 20833  | 139112                           |
| West Bengal               | 5926   | 68078                            |
| Andaman & Nicobar Islands | 77   | 281                              |
| Chandigarh                | 2  | 642                              |
| Dadra & Nagar Haveli      | 25   | 138                              |
| Daman & Diu               | 7  | 102                              |
| Delhi                     | 70   | 9421                             |
| Lakshadweep               | 3  | 52                               |
| Pondicherry               | 34   | 808                              |
| INDIA                     | 185000   | 846303                           |

Source - 1: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers welfare.

Source-2 : Census of India, Series-1, Paper 2 of 1992- Final Population Totals - Brief Analysis of Primary Census Abstracts.

Note: The Census was not conducted in J&K in 1991. The figures for J&K are projected population figures for the year 1991.

### Annexure referred in reply to part (b) of Lok Sabha Unstarred Q. No. 3580 due for reply on 08.08.2017

State-wise details of Area under non-Agricultural Uses for the years 1991-92 and 2014-15 (latest available)

(thousand hectares)

|                           |                          | (thousand nectares) |
|---------------------------|--------------------------|---------------------|
| States/Uts                | 1991-92                  | 2014-15             |
| ANDHRA PRADESH            | 2352                     | 2002                |
| ARUNACHAL PRADESH         | 29                       | 25                  |
| ASSAM                     | 914                      | 1271                |
| BIHAR                     | 2127                     | 1712                |
| CHHATTISGARH              | State was formed in 2000 | 741                 |
| GOA                       | 20                       | 37                  |
| GUJARAT                   | 1121                     | 1171                |
| HARYANA                   | 277                      | 534                 |
| HIMACHAL PRADESH          | 203                      | 350                 |
| JAMMU & KASHMIR           | 291                      | 266                 |
| JHARKHAND                 | State was formed in 2000 | 706                 |
| KARNATAKA                 | 1192                     | 1461                |
| KERALA                    | 301                      | 526                 |
| MADHYA PRADESH            | 2403                     | 2149                |
| MAHARASHTRA               | 1166                     | 1482                |
| MANIPUR                   | 27                       | 26                  |
| MEGHALAYA                 | 84                       | 111                 |
| MIZORAM                   | 10                       | 69                  |
| NAGALAND                  | 28                       | 93                  |
| ORISSA                    | 748                      | 1318                |
| PUNJAB                    | 382                      | 430                 |
| RAJASTHAN                 | 1638                     | 1940                |
| SIKKIM                    | 97                       | 10                  |
| TAMIL NADU                | 1853                     | 2199                |
| TELANGANA                 | State was formed in 2014 | 885                 |
| TRIPURA                   | 133                      | 146                 |
| UTTARAKHAND               | State was formed in 2000 | 224                 |
| UTTAR PRADESH             | 2473                     | 3046                |
| WEST BENGAL               | 1495                     | 1842                |
| ANDAMAN & NICOBAR ISLANDS | 15                       | 7                   |
| CHANDIGARH                | 8                        | 5                   |
| DADRA & NAGAR HAVELI      | 3                        | 4                   |
| DAMAN & DIU               | 1                        | 0                   |
| DELHI                     | 64                       | 75                  |
| LAKSHADWEEP               | 0                        | 1                   |
| PONDICHERRY               | 14                       | 19                  |
| ALL INDIA                 | 21465                    | 26883               |

Note:'0' relates to the area below 500 Hectares

Source: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers Welfare.